

कुछ पत्रकारों, कानूनी और प्रशासनिक सुधार विभाग तथा संघीय कार्य विभाग में राज्य सचिव (श्री जीव मेहता) : (क) जो नए, विमान ?

(ख) प्रश्न नहीं उठाया।

Intrusion by foreign fishing vessels in Indian Waters

3801. SHRI B. S. BHAURA: Will the Minister of DEFENCE be pleased to state:

(a) whether the intrusions by the foreign fishing vessels are continuing into the Indian territorial waters in the Nicobar region; and

(b) if so, the fact thereof and what measures are proposed to be taken to check such intrusions?

THE MINISTER OF DEFENCE (SHRI BANSI LAL): (a) There has been no incident after September, 1975.

(b) Does not arise.

Apprehension of Foreign Exchange Racketeers in Delhi

3802. SHRI PRABODH CHANDRA: Will the PRIME MINISTER be pleased to state:

(a) whether five foreign exchange racketeers from Delhi have been apprehended recently; and

(b) if so, the nature of their activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) and (b). The reference in the question presumably is to the reports which had appeared, in March 1978, in

some Delhi newspapers, some of which made mention of arrests of racketeers. This case related to pilfer, age, in collusion with certain postal employees, of foreign exchange instrument from postal articles, in connection with which some arrests were made by the Delhi Police which is taking further action in the matter.

Development of backward districts in Bihar

3803. SHRI N. E. HORO: Will the Minister of PLANNING be pleased to state:

(a) whether the Council of Scientific and Industrial Research has selected some backward districts for development in the State of Bihar; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): (a) During the course of get-together of Research and Industry held at Patna on 14-15 April, 1976, it was suggested to the Bihar Government to make specific recommendations by giving some names of backward, districts in the State for development through the application of Science and Technology. Out of these districts one would be selected by the Council of Scientific and Industrial Research (CSIR) after careful survey and scrutiny for the purpose in the first instance.

(b) The object of this adoption is to bring science and technology to the doors of the people, who need it, to use the local materials and men, to provide gainful employment, to involve the people of the district to help themselves, to harness science and technology to accelerate the development process and to integrate science and society. The development will relate to all walks of life, namely agriculture, health, industry, communications and transport, etc.